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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No. 574/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th December 2017, 10.30 A.M

Name of the Company Under Section		Bank of Mahashtra -Vs- Visa Power Ltd. 7 IBC		
1.	SM 4VP	TA, FUS - GUPTA, FLA	7 letitioner	10005
2.	ARUN	GUPTA, FLA		13/12
· .				
1-	Mr. Man	yn Bhuteria	4 Corporate	
2.	Mr. De	bargha Barn Adv	7 Corporate Desta	13/12/1

ORDER

Ld. Counsel for the financial creditor and the corporate debtor is present.

Heard. Reserved for order.

(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)